


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

-: SECOND NOTICE:-

In pursuance of the letter no. 5779/Genl.I/OC/DHC dated 14.07.2022 received from the Registrar General, Hon'ble High Court of Delhi, New Delhi, applications are invited in the requisite proforma (copy enclosed) from the practicing advocates, who fulfill the criteria fixed by the Hon'ble High Court of Delhi for filling up the One (01) post of Court Auctioneer in the complex.

The applications duly filled in the prescribed proforma should reach this office through Receipt & Issue Branch, New Delhi District, Patiala House Courts, New Delhi on any date between 12.09.2022 to 26.09.2022 on all working days between 10:00 AM to 4:30 PM. No application received beyond 26.09.2022 will be accepted.


  
(RAJINDER SINGH)  
ASJ-06/Chairperson  
Court Auctioneer Committee  
New Delhi District, PHC, ND.

10503-10511  
No. \_\_\_\_\_ Court Auc./Genl./NDD/2022

Dated 12/9/22

Copy forwarded for information and necessary action to :-

1. P.S. to Ld. Principal District & Sessions Judge, New Delhi District, PHC, New Delhi.
2. The Hony. Secretary, Bar Associations of Patiala House, Saket, Rohini, Dwarka, Kakardooma and Tis Hazari Courts Complex, alongwith copy of letter no. 5779/Genl.I/OC/DHC dated 14.07.2022 of Hon'ble High Court of Delhi and criteria/proforma for the information of the member of the bar.
3. The Web Site Committee, District Courts, Tis Hazari, Delhi.
4. Public Relation Officer, New Delhi District, New Delhi.
5. The Caretaker, New Delhi District, with the direction to paste the notice alongwith enclosures on all notice boards of Patiala House Court Complex.

  
ASJ-06/Chairperson  
Court Auctioneer Committee  
New Delhi District, PHC, ND.

**PROFORMA**

1.	Name	
2.	Father's/Husband's Name	
3.	Date of Birth	
4.	Date of Enrollment as an Advocate with Bar Council of Delhi along with Enrollment No. (Attach Enrollment Certificate)	
5.	Name of Bar Association with which registered with Membership No.	
6.	Average Annual Income (Attach Proof of Income on Affidavit) an income of Rs 15,000/- or more per annum.	
7.	Residential Address with Telephone No.	
8.	Official Address with Telephone No.	
9.	Court where mainly practicing	
10.	Reference of two Advocates of ten years standing or of other respectable persons.	
11.	Any special reason, the applicant wants to adduce in support of his/her application.	